

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/32/CAA/2018
NAME OF THE PETITIONER(S) : NSK BEARING MANUFACTURING PVT LTD
NAME OF THE RESPONDENT(S) : NSK INDIA SALES COMPANY PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NAVEEN KUMAR MURTHI Counsel for Applicant
← G.V. MOHAN KUMAR

ORDER

Counsel for Petitioner present. Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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